GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA STARRED QUESTION NO. 62 TO BE ANSWERED ON THE 29TH NOVEMBER, 2024

NEW HEALTHCARE CENTERS AND HOSPITALS IN KARNATAKA

*62. SHRI YADUVEER WADIYAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has any data about the total number of new healthcare centers and hospitals established in the State of Karnataka under the Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM), if so, the details thereof and their current operational status;
- (b) the information on the specific healthcare services and specialities that have been prioritized under PM-ABHIM in the State of Karnataka;
- (c) the strategies in place to involve the private sector in the expansion of healthcare infrastructure under PM-ABHIM; and
- (d) the current status of implementation of PM-ABHIM in the country, State/UT-wise?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 62 FOR 29TH NOVEMBER, 2024

(a) to (d): Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) is a Centrally Sponsored Scheme (CSS) with certain Central Sector Components which has total outlay of Rs. 64,180 Crores for the scheme period (2021-22 to 2025-26).

The scheme envisages a new generation of reforms to integrate and strengthen health service delivery and public health action. The measures under the scheme are aimed at strengthening health systems and institutions in order to provide a continuum of care at all levels, namely primary, secondary, and tertiary, as well as preparing health systems to respond effectively to current and future pandemics and disasters.

Under the CSS components of the scheme, following are the five activities where support is provisioned to the State/UTs during the scheme period (2021-2026):

- Construction of 17,788 Buildingless Sub-Centres as Ayushman Bharat-Health & Wellness centres, now known as Ayushman Arogya Mandir (AAM).
- Establishment of 11,024 Health & Wellness Centres, now AAM in Urban areas with a focus on slum and slum like areas,
- Establishment of 3382 Block Public Health Units (BPHUs) at the block level.
- Establishment of 730 Integrated Public Health Labs (IPHL) in the country, wherein each district will have one such lab.
- Establishing 602 Critical Care Blocks (CCBs) in all districts with population more than 5 lakhs.

The CSS components of PM-ABHIM is implemented by following the existing framework, institutions and mechanisms of the National Health Mission. Public Health and Hospital are State subjects, implementation of the scheme lies under the purview of State Government. However, MoHFW provides technical and financial support to the States/Union Territories (UTs) for effective implementation of the scheme.

PM-ABHIM is an infrastructural development scheme for strengthening of Public Health Facilities to be implemented in the States/UTs by respective Governments. At present, the focus is on construction of health facilities. The work for floating the tenders, finalization of the tender, awarding of work is carried out by the States/UTs for execution of civil works approved under the scheme.

Administrative approvals have been accorded to States/UTs for FY 2021-22 to 2024-25 for an amount of Rs 20451.31 Crore. The details of support provided along with approval accorded to the States/UTs, across all the component under CSS of PM-ABHIM for four years (i.e. FY 2021-22 to 2024-25) is at **Annexure-I.**

Under the scheme, an amount of Rs. 2021.88 Cr. is provisioned for the State of Karnataka during scheme period for establishment and strengthening of 736 Urban Ayushman Arogya Mandirs, 30 Integrated Public Health Labs (IPHL) and 30 Critical Care Blocks (CCBs).

Administrative approvals have been accorded to the State of Karnataka, for four years (i.e. FY 2021-22, 2022-23, 2023-24 & 2024-25) for an amount of Rs 1168.71 Cr. for establishment and strengthening of 817 Urban Ayushman Arogya Mandirs, 21 Integrated Public Health Labs (IPHL) and 21 Critical Care Blocks (CCBs), as per proposal of the State.

State wise approval for four years (i.e. FY 2021-22, 2022-23, 2023-24 & 2024-25)

• Building less-AAM (Sub-Centers - Health & wellness Centers)

	State/UT	Approvals FY 2021-25 (4 Yrs.)			
S. No.		Target for scheme period (FY 2021-26)	Total Unit Approved for 4 years	Total Amount Approved (In Cr.)	
1	Andhra Pradesh	-	1786	535.80	
2	Assam	720	768	399.59	
3	Bihar	2546	2546	1413.04	
4	Jharkhand	893	893	495.61	
5	Manipur	64	64	35.52	
6	Meghalaya	151	151	83.8	
7	Odisha	502	604	278.14	
8	Rajasthan	821	1112	455.65	
9	Uttar Pradesh	1670	1670	926.86	
	Total	7367	9594	4624.01	

2. Urban- AAM (U-HW)* Delhi has not signed a MoU with MoHFW.

Approvals FY 2021-25 (4 Yrs.)					
S. No.	State/UT	Target for scheme period (FY 2021-26)	Total Unit Approved for 4 years	Total Amount Approved (In Cr.)	
1	A & N Islands	4	4	3.00	
2	Andhra Pradesh	45	45	70.25	
3	Assam	9	0	0.00	
4	Chandigarh	92	19	29.93	
5	Daman & Diu	4	3	4.50	
6	Delhi*	1139	0	0.00	
7	Gujarat	275	82	44.00	
8	Himachal Pradesh	38	26	39.00	
9	Jammu & Kashmir	104	69	97.76	
10	Karnataka	736	817	512.05	
11	Manipur	3	0	0.00	
12	Mizoram	1	0	0.00	
13	Odisha	47	140	32.20	
14	Puducherry	32	21	34.50	
15	Rajasthan	639	371	455.86	
16	Tamil Nadu	436	500	93.00	
17	Telangana	324	500	257.00	
18	Uttar Pradesh	674	250	187.50	
19	West Bengal	510	204	153.00	
	Total	5112	3051	2013.55	

3. Block Public Health Units (BPHUs)

	. State/UT	Approvals FY 2021-25 (4 Yrs.)			
S. No.		Target for scheme period (FY 2021-26)	Total Unit Approved for 4 years	Total Amount Approved (In Cr.)	
1	Assam	207	142	129.66	
2	Bihar	333	59	47.77	
3	Chhattisgarh	91	54	53.79	
4	Himachal Pradesh	73	50	51.56	
5	Jammu & Kashmir	287	200	213.89	
6	Jharkhand	165	100	99.50	
7	Madhya Pradesh	196	119	106.91	
8	Odisha	197	119	118.44	
9	Rajasthan	184	111	107.29	
10	Uttar Pradesh	515	311	318.77	
11	Uttarakhand	86	59	52.60	
	Total	2334	1324	1300.18	

4. Integrated Public Health Labs (IPHLs)

		Approvals FY 2021-25 (4 Yrs.)			
S. No.	State/UT	Target for scheme period (FY 2021-26)	Total Unit Approved for 4 years	Total Amount Approved (In Cr.)	
1	A & N Islands	3	3	3.75	
2	Andhra Pradesh	13	23	37.57	
3	Arunachal Pradesh	22	14	26.33	
4	Assam	33	24	36.37	
5	Bihar	38	12	15.00	
6	Chandigarh	1	0	0.00	
7	Chhattisgarh	28	21	39.49	
8	DNH & DD	3	0	0.00	
9	Delhi	11	0	0.00	
10	Goa	2	0	0.00	
11	Gujarat	33	24	44.70	
12	Haryana	22	14	26.32	
13	Himachal Pradesh	12	7	12.67	
14	Jammu & Kashmir	20	14	26.33	
15	Jharkhand	24	17	30.57	
16	Karnataka	30	21	39.49	
17	Kerala	14	10	18.38	
18	Ladakh	2	2	2.50	
19	Lakshadweep	1	1	1.25	
20	Madhya Pradesh	55	39	60.03	
21	Maharashtra	36	25	45.48	
22	Manipur	15	11	21.11	
23	Meghalaya	10	7	13.16	
24	Mizoram	10	7	13.16	
25	Nagaland	11	7	13.16	
26	Odisha	30	21	39.20	
27	Puducherry	4	3	5.22	
28	Punjab	22	14	26.33	
29	Rajasthan	33	24	42.98	
30	Sikkim	3	3	5.22	
31	Tamil Nadu	38	28	52.66	
32	Telangana	33	24	44.72	
33	Tripura	7	4	6.94	
34	Uttar Pradesh	75	53	103.76	
35	Uttarakhand	13	10	13.48	
36	West Bengal	23	17	31.54	
	Total	730	504	898.86	

5. Critical Care Hospital Block (CCBs)

	State/UT	Approvals FY 2021-25 (4 Yrs.)			
S. No.		Target for scheme period (FY 2021-26)	Total Unit Approved for 4 years	Total Amount Approved (In Cr.)	
1	A & N Islands	1	1	23.75	
2	Andhra Pradesh	13	16	380.00	
3	Arunachal Pradesh	1	0	0.00	
4	Assam	27	17	412.93	
5	Bihar	38	12	401.30	
6	Chandigarh	-	1	23.75	
7	Chhattisgarh	23	15	425.10	
8	DNH & DD	1	0	0.00	
9	Delhi	9	0	0.00	
10	Goa	2	0	0.00	
11	Gujarat	32	22	704.01	
12	Haryana	22	15	425.10	
13	Himachal Pradesh	8	4	95.00	
14	Jammu & Kashmir	9	4	95.00	
15	Jharkhand	22	15	427.51	
16	Karnataka	30	21	617.16	
17	Kerala	14	10	251.27	
18	Ladakh	-	-	-	
19	Lakshadweep	-	-	-	

	Total	602	395	11614.71
36	West Bengal	22	17	530.19
35	Uttarakhand	7	4	95.00
34	Uttar Pradesh	74	49	1915.35
33	Tripura	1	0	0.00
32	Telangana	31	21	581.40
31	Tamil Nadu	37	28	856.52
30	Sikkim	1	1	23.75
29	Rajasthan	33	24	680.99
28	Punjab	21	17	508.49
27	Puducherry	3	0	0.00
26	Odisha	28	21	581.40
25	Nagaland	1	0	0.00
24	Mizoram	1	1	23.75
23	Meghalaya	2	0	0.00
22	Manipur	2	0	0.00
21	Maharashtra	36	24	635.85
20	Madhya Pradesh	50	35	900.13